

RAJYA SABHA

Tuesday, the 2nd June, 1964 \ the 12th
Jyaistha, 1886 (Saka)

The House met at eleven of the clock, MR.
CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

DHUVRAN THERMAL STATION

•73. SHRI DAHYABHAI V. PATEL: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) the amount of power generated at present at the Dhuvaran Power Station;
- (b) whether it has reached the estimated capacity;
- (c) whether some extension is going to lie taken in hand and if so, at what place;
- (d) what will be its ultimate capacity;
- (e) when is it likely to be completed; and
- (f) whether the power station at present is run on coal, oil or gas?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) The Dhuvaran Power Station has not been commissioned so far.

(b) Does not arise.

(c) The Planning Commission have approved advance action during the Third Plan for extension of the Dhuvaran Power Station by an additional 250,000 kw. to be completed in the IV Plan.

(d) 500,000 kw.

(e) First stage is expected to be commissioned

(f) The power station is presently proposed to be run on coal and

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natural gas; but it is also adapted to be run on oil fuel, residual fuel from the oil refinery.

SHRI DAHYABHAI V. PATEL: Sir, I do not get the answer when this power station is going to make electric power available to this area which is so short of power.

DR. K. L. RAO: Sir, the power station is located at Dhuvaran, as the hon. Member knows. This power is going to be transmitted to a number of places by double circuit line from Dhuvaran to Vatva, by double circuit line from Dhuvaran to Gotri near Baroda, by double circuit line from Dhuvaran to Gondal in Saurashtra and from Paliyad to Dhasa near Saurashtra.

MR. CHAIRMAN: When would this power be available?

DR. K. L. RAO: Sir, the power station is at Dhuvaran and power is transmitted by these transmission lines to the various places and from there to Saurashtra and Gujarat.

MR. CHAIRMAN: The question is by what time power would be available.

DR. K. L. RAO: Sir, the first two units are expected to be commissioned in June 1964 and the remaining two units at the interval of eight to ten weeks thereafter. The extension is expected to be completed by 1967-68.

SHRI G. M. MIR: I want to know the capacity of the firm power and secondly Sir, the rate per unit at the consumer's place.

DR. K. L. RAO: At the moment, Sir, the price of gas is subject to further arbitration by Dr. V. K. R. V. Rao, a Member of the Planning Commission. At the present moment the cost of generation is 5.87 nP per kWh. and 4.5 nP per kWh. at Ahmedabad and Dhuvaran respectively.

SHRI SURJIT SINGH ATWAL: May I know what quantity of coal will be required and what grade of coal will be required for this power station?

to be completed in 196

DR. K. L. RAO: The power station can be run not only on coal and na-natural gas but also on oil fuel. If it is run only on coal, the first stage of 250,000 kw. will require one million tons of coal.

SHRI BABUBHAI M. CHINAI: May I know whether the rates which have been quoted by the hon. Minister will be uniform all over Gujarat or whether there will be different rates, because one part of Gujarat, namely, Kutch, has not been provided under this plan?

DR. K. L. RAO: The rates will be different, Sir. As it is, I have submittr ted that the rates at Dhuvaran and Ahmedabad are different to the extent of 1.2 nP. per Kwh.

SHRI G. M. MIR: What is the total cost of the whole project?

DR. K. L. RAO: The cost of the station—the first stage—is Rs. 25 crores. It is being revised to Rs. 29.87 crores. —

HOME INSURANCE CO., BOMBAY

•74. SHRI A. M. TARIQ: Will the Minister of FINANCE be pleased to refer to the answer given to Starred Question No. 281 in the Rajya Sabha on the 6th May, 1964 and state:

(a) whether Government have since completed the investigation in respect of foreign exchange violations by Messers. Home Insurance Co., Bombay;

(b) if so, what is the result thereof; and

(c) if the reply to part (a) above be in the negative, what are the reasons for the delay and by when It is likely to be completed?

THE DEPUTY MINISTER IN THE
MINISTRY OP FTNANCE (SHRIMATI
TARKESHWARI SINHA): (a) The

Directorate of Enforcement, Foreign Exchange Regulations, have since completed preliminary investigations in respect of some of the foreign exchange transactions of M/s. Home Insurance Co., Bombay.

(b) Show Cause notices in respect of the transactions referred to in part (a) have been issued; and

(c) The investigations in respect of some other foreign exchange transactions of M/s. Home Insurance Co., Bombay, are still in progress.

SHRI A. M. TARIQ: Sir, I may know from the Minister the amount involved in this affair and what is the nature of the complaint against the Home Insurance Co.?

SHRIMATI TARKESHWARI SINHA: Sir, from the documents which have been recovered so far—naturally all the documents have not been recovered, many documents have been referred to, but from the documents which have been recovered—from the premises of the Home Insurance Co. further investigations are called for and before those further investigations are complete, I am not in a position to give the information.

SHRI A. M. TARIQ: What is the nature of the complaint against the Home Insurance Co., what has it done?

SHRIMATI TARKESHWARI SINHA: Sir, the nature of the complaint is foreign exchange violations and foreign exchange violations can be done in various ways.

SHRI A. M. TARIQ: I want to know the way which they have adopted to violate the foreign exchange rules in relation to this firm.

MR. CHAIRMAN: Why do you want the ways to be publicised?

SHRI A. M. TARIQ: I also want to learn something, Sir.

SHRIMATI TARKESHWARI SINHA: Sir, they have also referred this matter to the Controller of Insurance for